

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 293(ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
07.12.2017**

NAME OF THE COMPANY: M/s Pratham Atomizer Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s) : Mr. Himanshu Harbola and Mr. Ketan Madan,
Advocates

For the Respondent (s): Ms. Lakshmi Gurung and Mr. Easha Kadian, Counsel
for Income Tax Department
Mr. Manish Raj, ROC

ORDER

Ld. Counsel for the Income Tax Department prays for further time to
file the reply. Court notice be issued to the Petitioner through counsel for 20th
December, 2017.


**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**